CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH ORIGINAL APPLICATION NO. 181/001035/2017

Monday, this the 1st day of October, 2018

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

- 1. Lakshadweep Special Pay Opted Pensioners Association (LSPPA), Regd.No.T 1550/11, (Affiliated to the Central Govt. Pensioner's Association (CGPA) Kerala Reg.No.1765/98), Sruthi, NRA G/20, Nedumpram Lane, NCC Nagar, Perurkada, Thiruvananthapuram 695 005, represented by its General Secretary, R.Sadasivan Nair, S/o.Sri.Raman Pillai, aged 75 years, Retired Headmaster, Government Junior Basic School, Agatti Island, Union Territory of Lakshadweep, now residing at Sruthi, NRA G/20, Nedumpram Lane, NCC Nagar, Perurkada, Thiruvananthapuram 695 005
- 2. R.Sadasivan Nair, S/o.Sri.Raman Pillai, aged 75 years, Retired Headmaster,Government Junior Basic School, Agatti Island, Union Territory of Lakshadweep, now residing at Sruthi, NRA G/20, Nedumpram Lane, NCC Nagar, Perurkada, Thiruvananthapuram 695 005
- 3. M.Kunhappa, S/o.Late Shri.K.Raman Nambiar, Aged 77 years, Retired Head Master, JB School (Centre), Androth, residing at Thriveni, Elayavoor, Post Varam, Kannur-670 594 ... Applicants

[By Advocate Mr.M.R.Rajendran Nair, Sr. with Mr.M.R.Hariraj]

V.

- 1. Union of India, represented by the Secretary to Government of India, Ministry of Personnel and Public Grievances and Pension, Department of Pension and Pensioners Welfare, New Delhi-110 001
- 2. The Administrator
 Union Territory of Lakshadweep
 Kavaratti, Pin-682 555
- 3. Principal Pay and Accounts Officer U.T of Lakshadweep Pension Wing, Kavaratti-682 555

Respondents

(By Advocate Mr.C.P.Ravikumar, ACGSC for R1 and Mr.S.Manu for R 2&3)

This application having been finally heard on 1.10.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

It is submitted by Mr.M.R.Hariraj, learned counsel for the applicant that the first relief sought, to get the pension revised from 1.1.2006 has already been met and nothing remains for consideration with respect to this relief. In so far as the second relief is concerned i,e, seeking to have pension revised with effect from 1.1.2016, representation have been made to respondent no.3 which is pending consideration.

2. At this point, the Original Application can be disposed of by directing respondent no.3 to consider the representations, copies of which are available at Annexures A-8 and A-11, within 30 days from the date of receipt of a copy of this order and dispose of the same. Both parties, represented by their counsel, agree to this.

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A-1 - The true copy of the list of members of the 1st applicant who are affected by the inaction impugned in this Original Application

Annexure A-2 - A true copy of the O.M No.38/37/08-P&PW(A) dated 1.9.2008

Annexure A-3 - A true copy of O.M No.38/37/2016-P&PW(A) dated 12.5.2017

Annexure A-4 - A true copy of the representation dated 16.5.2017 of the 2^{nd} applicant

Annexure A-5 - A true copy of the representation dated 24.5.2017 of the 2nd applicant

Annexure A-6 - A true copy of the representation dated 21.8.2017 of the 2^{nd} applicant

Annexure A-7 - A true copy of the representation dated 23.10.2017 of the 2^{nd} applicant

Annexure A-8 - A true copy of the representation dated 12.11.2017

Annexure R2(a) - A true copy of the Government of India, Ministry of Personnel, PG and Pension, Department of Pension and Pensioner's Welfare O.M F.No.38/37/08-P&PW(A) dated28.1.2013

Annexure R2(b) - True copy of the OM F.No.38/37/08-P&PW(A) issued by the Government of India, Ministry of Personnel, Public Grievances and Pension to the Department of Pension and Pensioner's Welfare, Loknayak Bhavan, New Delhi-110 003, dated 1.9.2008 along with the table

Annexure R2(c) - True copy of letter F.No.PEN/146/2017-PAOL/1058 dated 13.7.2017issued by the Pay and Accounts Officer, Lakshadweep Administration, Principal Pay & Accounts Office (General Provident Fund Wing), Kavaratti

Annexure A-8 - A true copy of the application dated 4.9.2018

Annexure A-9 - A true copy of the letter F.No.PEN/151/2018-PAOL(1) part dated17.9.2018, submitted by the petitioner

AnnexureA-10 - A true copy of the letter F.No.PEN/139/2005-PAOL dated 9.5.2018 in response of the representation dated 30.4.2018 submitted by the applicant

Annexure A-11 - A true copy of the representation made before the pension Adalath on 18.9.2018.///